

Implementation of Fourth Pay Commission Recommendation by Delhi Administration

1524. SHRI ATAL BIHARI
VAJPAYEE :

SHRI KAILASH PATI
MISHRA :

Will the Minister of LABOUR be pleased to state :

(a) whether the Fourth Pay Commission has recommended for workers a minimum wage of Rs. 1050/- but the Delhi Administration has failed to implement it; and

so, what is the position as at present in different States and U.Ts., and Government's guidelines in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA): (a) The Fourth Pay Commission has not made any recommendation concerning workers. The Government has however accepted the Pay Commission's recommendations concerning Group 'B', 'C' and 'D' employees of the Central Government.

(b) As the Fourth Pay Commission's recommendations are concerning Central Government employees, the questions of issuing any guidelines to State Governments/Union Territories Administrations does not arise.

Environmental Working Group for Tehri Dam

1525. SHRI ATAL BIHARI
VAJPAYEE :

SHRI KAILASH PATI
MISHRA :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether it is a fact that the environmental Working Group for Tehri Dam has rejected the Project and opined that (i) the hill sides are instable, (ii) deforestation would be extensive, (iii) the location is on highly sensitive seismic zone and (iv) that an earthquake in the area would threaten the entire population of Rishikesh and Hardwar; if so, what is Government's reaction thereto; and

(b) whether a substantial portion of the recent Rs. 2000 crores Soviet assistance has been earmarked for this environmentally rejected project; if so, what are the reasons therefor?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI BHAJAN LAL): (a) Even though the Environmental Working Group for Tehri Dam has opined that

—some segments of the reservoir slopes are unstable;

—deforestation and degradation specially in Bhagirathi is extensive;

—the project is located in a highly sensitive seismic zone; and

—the failure of the dam or the hill slopes would threaten the entire population of Rishikesh and Hardwar;

it has not made a categorical recommendation for approving or rejecting the proposal, leaving this decision to the Government. The Government have, however, decided to go ahead with the project.

(b) A substantial portion of the Soviet assistance is earmarked for the Tehri Dam project which has already been approved by the Government.

Hindu Migrants from Afghanistan not considered as Refugees by the UNO

1526. SHRI ATAL BIHARI VAJPAYEE:

SHRI KAILASH PATI
MISHRA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that UNO considers as refugees in India from Afghanistan only those persons who are Muslims, etc, and that Hindus amongst them are not recognised as such by the said Organisation; and

(b) if so, what is Government's reaction to this discrimination on the basis of religion and also what action has been taken in the matter and with what results?